

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-112/2003/10787/A**

From :- Shri Saptarshi Garg,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati

To, Shri Nayan Shankar Baruah,  
District and Sessions Judge,  
Morigaon.

Dated Guwahati the 8<sup>th</sup> November, 2023.

Sub: **Restricted holiday with station leave permission.**

Ref:- Your letter No. DJM/6400 Dated 31.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **permission to avail Restricted holiday on 01.11.2023, along with station leave permission, from the morning of 01.11.2023 till the morning of 02.11.2023.** Further, the Civil Judge (Sr. Dvn.) & Assistant Sessions Judge, Morigaon and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-112/2003/10788/A, dated** , 08-11-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
